

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 114
Cont. A No. 02/JPR/2021
IB No. 131/9/JPR/2019
Under Section 425 of
Companies Act, 2013

In the matter of:

Sanwar Mal Tiwari

...Petitioner

Versus

Aesthetic Stone Arts India Pvt. Ltd.

... Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Nikhil Yadav, Adv.
Vijendra Bangar, RP

ORDER

Heard Mr. Nikhil Yadav, Adv. for the Petitioner. Mr. Vijendra Bangar,
RP is present in person. List the matter along with main IB No. 131/9/JPR/2019
on 17.11.2022

Sd-

(Prasanta Kumar Mohanty)
Technical Member

Sd-

(Deep Chandra Joshi)
Judicial Member

September 28, 2022
VG